

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3727
TO BE ANSWERED ON 16.03.2026

Animal Relocation Programme

3727. MR. PATHAN YUSUF:
SHRI K C VENUGOPAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the data on the number of human casualties and crop/property damages due to human-wildlife conflicts across the country during the last three years and the current year, State/UT-wise including Kerala;
- (b) the details of animal relocation programmes conducted during the said period, along with the total number of animals relocated, year-wise;
- (c) the total funds allocated and released to each State, including Kerala for mitigating human-wildlife conflicts under Centrally Sponsored Schemes during the said period, including compensation for fatalities;
- (d) the funding provided under Project Tiger and Project Elephant during the said period, State/UT-wise; and
- (e) the steps being taken to enhance inter-State coordination, integrate technology like early warning systems and alternative livelihoods for forest-fringe communities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (e) The management of wildlife including the mitigation of human-wildlife conflict is primarily the responsibility of the concerned States/UTs. The State Governments & Union Territory Administrations are the first responders to any conflict situation and they maintain the details of the conflict along with the species involved.

The Central Government provides financial assistance to State Governments/Union Territory Administrations under the Centrally Sponsored Schemes, 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' for management of wildlife and its habitat including management of human-wildlife conflict in the country. The activities supported include procurement of early warning systems, construction and erection of physical barriers such as barbed wire fence, solar, powered electric fence, bio-fencing, boundary walls etc. to prevent the entry of wild animals into crop fields, payment of ex-gratia relief to the victims of human-wildlife conflicts.

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Further, the Ministry has issued an advisory on dealing with human-wildlife conflict in February 2021. The Advisory recommends coordinated interdepartmental action, identification of conflict hot spots, adoption of early warning systems using scientific technology, adherence to Standard Operating Procedures, establishment of rapid response teams, formation of State and District level committees to review the quantum of ex-gratia relief, and issuing guidance/instructions for expedited payments etc. The details of fund released under the schemes in last three year are provided at **Annexure-I & Annexure-II**.

Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Unstarred Question No. 3727 due for reply on 16.03.2026 regarding “Animal Relocation Programme”

Details of funds released to State/ UT Governments under CSS-‘Development of Wildlife Habitats’ during last Three years and CFY.

(₹. in lakhs)

S. No.	Name of States/UTs	2023-24	2024-25	2025-26 (as on 11.03.2026)
1	Arunachal Pradesh	672.46	1044.81	1032.59
2	Assam	565.10	1234.46	695.16
3	Bihar	336.37	0	0
4	Chandigarh	16.49	0	0
5	Chhattisgarh	116.24	135.58	11.90
6	Goa	50.10	66.44	0
7	Gujarat	206.99	801.58	348
8	Haryana	167.85	232.97	96.12
9	Himachal Pradesh	94.15	172.31	72.83
10	Jammu & Kashmir	69.57	73.97	29.89
11	Jharkhand	14.91	71.93	0
12	Karnataka	581.52	800.82	292.79
13	Kerala	921.03	909.63	320.80
14	Madhya Pradesh	471.81	740.89	274.10
15	Maharashtra	554.69	622.06	497.72
16	Manipur	231.72	261.70	0
17	Meghalaya	243.56	389.59	0
18	Mizoram	304.20	344.32	269.71
19	Nagaland	1306.32	1490.04	998.90
20	Odisha	1005.08	1108.46	312.02
21	Rajasthan	0	0	336.62
22	Sikkim	187.03	221.17	250.99
23	Tamil Nadu	373.89	661.78	237.27
24	Uttar Pradesh	290.64	393.86	0
25	Uttarakhand	498.49	652.47	280.14
26	West Bengal	385.29	183.14	417.63
27	Puducherry	5.22	0	0
28	Lakshadweep	124.65	217.18	0
29	Tripura	186.05	339.48	0
30	Ladakh UT	6.00	0	0
Total		9987.42	13170.64	6775.18

ANNEXURE –II

Annexure referred to in reply to parts (a) to (e) of the Lok Sabha Unstarred Question No. 3727 due for reply on 16.03.2026 regarding “Animal Relocation Programme”

State-wise fund released under Central Sponsored Scheme (CSS) of Project Tiger & Elephant during 2023-24 to 2025-26

(₹ in Lakhs)

S. No	State/UTs	2023-24*	2024-25	2025-26
1	Andhra Pradesh	149.42	365.13	307.85
2	Arunachal Pradesh	1119.91	1767.99	856.05
3	Assam	2619.30	3030.84	4138.01
4	Chhattisgarh	292.85	307.98	471.26
5	Jharkhand	405.78	727.55	216.01
6	Karnataka	2613.08	2801.26	2142.66
7	Kerala	996.22	221.36	1439.09
8	Maharashtra	2614.45	4176.70	2372.66
9	Meghalaya	65.25	59.4	61.11
10	Nagaland	337.77	305.44	319.46
11	Odisha	1012.58	919.57	695.70
12	Tamil Nadu	2547.96	2184.88	1473.35
13	Tripura	27.08	14.68	21.33
14	Uttar Pradesh	1031.97	2075.10	1208.22
15	Uttarakhand	1495.52	1823.23	1173.55
16	West Bengal	522.58	425.94	601.94
17	Haryana	26.1	31.2	1.75
18	Bihar	308.98	543.09	364.32
19	Rajasthan	968.30	579.47	776.32
20	Madhya Pradesh	4303.79	5910.50	3084.03
21	Manipur	14.12	29.25	31.49
22	Mizoram	144	367.08	250.62
23	Telangana	323.30	291.68	405.27
24	Himachal Pradesh	19.61	40.57	6.62
Total		23959.92	28999.89	22418.67

*Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger has been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant.